R(J)-1/REGULAR/ 423/2022

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that the Division Bench headed by the **Hon'ble Mr. Justice Nitin Jamdar** has given the following direction :-

That, on Saturday, 26 November 2022, the due/undated matters pertaining to the Division Bench headed by the Hon'ble Mr. Justice Nitin Jamdar, pending for updation of next date in the CIS will be listed on board before the Division Bench.

The Cause List though notified will only be for the record purposes. The matters will be formally listed on the board and except giving dates in undated matters in the CIS, no order will be passed.

The Advocates and Parties-in-person to take note of the dates assigned in the CIS. Their presence is not necessary on the aforesaid date as the Petitions will not be physically called out.

Dated this 25 day of November 2022.

By Order,

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.